

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(20) C.P.(IB)-216(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **13.02.2020**

NAME OF THE PARTIES: Meridian Metala

V/s

Gammon India Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **27.03.2020** along with all connected Company Petition against the same Corporate Debtor.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

13.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**